

(11)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No ... 657/94 ...

Gurbe Singh Lax. ... Versus ... Ind. ...

Date of Order	Orders
---------------	--------

27.4.2000.

None present for the perusal.

On the perusal of the order sheet none was present on behalf of the applicant on 16.3.2000, 14.12.99, 25.8.99 and none is present today. It appears that the applicant has lost interest to contest the O.A. The O.A. is therefore dismissed in default for non-prosecution on the part of the applicant.

Rel. on behalf of
20/4/2000
Ind.

copy sent
to applicant
date - 5/30
Date 5/3/2000

(N. P. MAWANA)
ADMINISTRATIVE MEMBER

S. K. Agarwal
S. K. Agarwal
Member (Judicial)

91/2000